

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/43(KB)2024
IN
C.A.(CAA)/206(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	TERAI FOODS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Subham Raj, Adv.] for the Petitioner

Ms. Neha Somani, Adv.

Mr. Channakeshava, JD from the office of RD(ER), Kolkata

ORDER

1. Ld. Counsel / AR for the parties present.
2. RD report is awaited.
3. List this matter on **30.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)